

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3118  
ANSWERED ON:15.03.2011  
VIOLATION OF IMMIGRATION LAW  
Mahant Dr. Charan Das

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the certain Pakistani artists have been found to have been violating immigration Laws;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per information available, no specific instance of any Pakistani artist having violated the immigration laws has been reported. However, certain instances of Pakistani artists violating provisions of other Acts such as the Foreign Exchange Management Act, the Customs Act etc. have been reported and in all such cases appropriate action as per the provisions in the relevant Acts are taken by the Central agencies concerned.